

के साल के लिये डेढ़ लाख रुपया की तजवीज किया गया है।

INTERNATIONAL CONFERENCE ON COMPULSORY EDUCATION

*370. **Shri Eswara Reddy:** (a) Will the Minister of Education be pleased to state whether an International Conference on Compulsory Education is being held in India?

(b) If so, when and where and who is sponsoring it?

(c) What are the items to be discussed at the Conference?

(d) Which countries are being invited to attend it?

(e) Will the conference mainly consist of seminars or will it discuss the actual experience of every country?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (e). A statement is placed on the Table of the House. [See Appendix II, annexure No. 39]

Shri Eswara Reddy: The statement laid on the Table of the House says that the actual experience of every country will figure in the discussions of the Conference. As the Governments of Soviet Union and China are not invited to participate in this Conference, may I know how the experience of those Governments in abolishing illiteracy will be considered in this Conference?

Shri K. D. Malaviya: This is a Conference organised by the UNESCO and those invited are only Member States of UNESCO. As such, such States which are not Members of the UNESCO have not been obviously invited and their experience unfortunately cannot be available to this Conference.

Shri Eswara Reddy: It is also said that 4 experts from other Regions will also participate in the Conference as consultants. May I know who are those consultants?

Shri K. D. Malaviya: The Director General, UNESCO will send invitations, I am not aware who those consultants are.

Shri Eswara Reddy: May I know the number of Members of the Indian Delegation who are going to participate in this Conference?

Shri K. D. Malaviya: 7 representatives from this country are being invited to attend this Conference.

Shri Eswara Reddy: Names of those?

Shri K. D. Malaviya: The names of the 7 Members of the Indian Delegation are:

- (1) Shri D. R. N. Desai, Educational Minister, Bombay, Leader
- (2) Shri M. V. Krishna Rao, Education Minister, Madras.
- (3) Shri Nanabhai K. Bhatt, formerly Education Minister, Saurashtra and now Chief Niyamak Gram Daskshina-Murti, Ambla.
- (4) Dr. D. M. Sen, Education Secretary, West Bengal Government.
- (5) Shri Kazmi, Director of Education, Kashmir.
- (6) Shri J. P. Naik, Secretary, Institute of Education, Bombay.
- (7) Shri K. G. Saiyidain, Joint Secretary, Ministry of Education.

Shri Eswara Reddy: In view of the fact that literacy has been raised to the level of 98 per cent. in Vietmin area of Vietnam will the Conference take into consideration the experience of Vietmin Government in abolishing illiteracy?

Mr. Speaker: Order, order.

Shrimati Renu Chakravarty: One of the aims of this Conference will be to find out ways and means of how to finance compulsory education in the primary stage. In countries where such compulsory education is not there, may I know what will be the aim of the Conference?

Shri K. D. Malaviya: This is the job of the Conference and from what I see from papers, they also propose to set up small Commissions to investigate these matters.

RIOTS IN HYDERABAD

*371. **Shri Velayudhan:** Will the Minister of States be pleased to state:

(a) whether the Government of India have received any information regarding the riots that took place in Hyderabad on the Mulki-agitation; and

(b) if so, whether the Military was used to suppress the riots?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) No.

Shri Velayudhan: May I know, Sir, whether Government have come to know the reasons for this agitation?

Dr. Katju: The States Ministry have asked the Hyderabad Government. That is a matter for them.

Shri Velayudhan: May I know whether Government is aware that this particular agitation was caused by sending some people from outside?

Mr. Speaker: Order, order. He is making suggestions. From the reply in the statement, I understand that it was a State subject.

Shri N. Sreekantan Nair: The answer to the first part of the question?

Mr. Speaker: Order, order, I do not propose to argue.

Shri B. S. Murthy: Did Hyderabad Government ask for any military help?

Mr. Speaker: He said, no.

Shri B. S. Murthy: I want to know whether the Hyderabad Government approached the Central Government for military help and the Government refused?

Dr. Katju: The troops were asked for. They stood there. They did nothing.

Shri M. R. Krishna: May I know whether it is a fact that from the Chief Minister of Hyderabad to the Deputy Superintendent of Police expressed their ignorance about the shooting and killing of students by the police?

Mr. Speaker: Order, order.

Shri Krishnacharya Joshi: May I know, Sir, how many people were killed as a result of firing?

Mr. Speaker: Has the Minister got any information on the subject?

Dr. Katju: I have got but I should like to inform the House that an enquiry is proceeding and it will not be desirable to go into this matter.

N.C.C. TRAINING (CADET-OFFICERS)

*372. **Shri Balmiki:** Will the Minister of Defence be pleased to state:

(a) the number of trainees invited from educational institutions for N.C.C. Training Centre at I.A.F. Headquarters, Race Course, New Delhi;

(b) the period of training; and

(c) the nature of training?

The Deputy Minister of Defence (Sardar Majithia): (a) 19 School teachers from the States of Bombay,

Delhi, West Bengal and Uttar Pradesh underwent pre-commission training at I.A.F. Station, New Delhi.

(b) Two months.

(c) They were given training in Air Force subjects.

श्री बाल्मीकी : सरकार को इस ट्रेनिंग के देने में कितना व्यय करना पड़ा ?

Sardar Majithia: I am afraid I have not got figures about the expenses. If the hon. Member is very keen, I should certainly let him have the information, if he sees me.

श्री बाल्मीकी : कितन लोग ट्रेनिंग के लिये आये और हर एक ट्रेनी पर कितना व्यय हुआ ?

Sardar Majithia: As I said, Sir, 19 people. I have not got these figures Statewise.

श्री बाल्मीकी : ट्रेनिंग प्राप्त करने के बाद जब यह कैडेट आफिसर अपने अपने एजुकेशनल इन्स्टिट्यूशन में लड़कों को ट्रेनिंग देंगे तो क्या सरकार उन को कोई धन की सहायता देगी ?

Sardar Majithia: They will get what they are entitled to under rules.

Mr. Speaker: The point is whether the Government will give help to the further trainees when these people start training schools. Has the Government any scheme to help training classes?

Sardar Majithia: Not to the trainees.

Shri V. P. Nayar: As I heard the hon. Minister's answer, I found that Madras and Travancore-Cochin have not been included in the States from which persons have been selected. May I know whether there is any special reason to exclude Madras and Travancore-Cochin?

Sardar Majithia: No preferential treatment has been given to any State.

Shri V. P. Nayar: May I know the basis on which selection has been made?

Sardar Majithia: Suitability.

Shri K. K. Basu: What are the minimum requirements for this recruitment?